

For information of Nationalized banks  
SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.09.2016 to 30.09.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.10,26,254/- + interest		
2	Rs.86,11,729/- + interest	22.9.2016	One year
3	Rs.30,58,996/- + interest	22.9.2016	One year
4	Rs.25,42,758/- + interest	22.9.2016	One year
5	Rs.2,75,007/- + interest	22.9.2016	One year
6	Rs.2,23,073/- + interest	22.9.2016	One year
7	Rs.1,46,202/- + int.	22.9.2016	One year
8	Rs.1,43,078/- + int.	22.9.2016	One year
9	Rs.1,07,118/- + int.	22.9.2016	One year
10	Rs.1,64,165/- + int.	22.9.2016	One year
11	Rs.1,30,098/- + int.	22.9.2016	One year
12	Rs.2,22,598/- + int.	22.9.2016	One year
13	Rs.94,214/- + int.	22.9.2016	One year
14	Rs.1,62,091/- + int.	22.9.2016	One year
15	Rs.1,80,216/- + int.	22.9.2016	One year
16	Rs.1,49,847/- + int.	22.9.2016	One year
17	Rs.2,32,841/- + int.	22.9.2016	One year
18	Rs.72,613/- + int.	22.9.2016	One year
19	Rs.2,09,198/- + int.	22.9.2016	One year
20	Rs.2,00,909/- + int.	22.9.2016	One year
21	Rs.1,81,184/- + int.	22.9.2016	One year
22	Rs.1,62,800/- + int.	22.9.2016	One year
23	Rs.1,62,680/- + int.	22.9.2016	One year
24	Rs.1,62,048/- + int.	22.9.2016	One year
25	Rs.1,49,785/- + int.	22.9.2016	One year
26	Rs.2,00,405/- + int.	22.9.2016	One year
27	Rs.1,35,566/- + int.	22.9.2016	One year
28	Rs.12,86,916/- + interest	22.09.16	91 days
29	Rs.46,18,708/- + int.	23.09.2016	Six months
30	Rs.50,80,613/-+ int.	23.09.2016	Six months
31	Rs.4,42,752/- + int.	23.09.2016	Six months
32	Rs.66,85,997/- + int.	26.9.16	91 days
33	Rs.1,09,707/- + int.	28.09.2016	Six months
34	Rs.14,54,926/- + interest	30.09.2016	Six Months

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Dated: 18.08.2016

  
P.S.N. MURTHY  
A.R.-cum-D.D.O.  
Supreme Court of India